

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.217/59/HDB/2017
NAME OF THE COMPANY	Vestal Educational Services Private Limited
NAME OF THE PETITIONER(S)	Sandeep Daga
NAME OF THE RESPONDENT(S)	Vestal Educational Services Private Limited (04) Other
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMAL VASIREDDY	ADVOCATE	VASIREDDY.VIMAL @GMAIL.COM 9550281018	Vimal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sridhar M. (on behalf of Mr. Siva Prasad)	Adv.	960 34 88093	Sridhar

Heard Shri Vimal Vasireddy, Ld. Counsel for the Petitioner and Shri Sridhar M. Ld. Counsel on behalf of Shri Siva Prasad, Ld. Counsel for the Respondent.

The Ld. Counsel representing Shri Siva Prasad submitted that due to some personal inconvenience he could not be present today and hence wanted three week's time. Post the case on 28.03.2018.

Member (T)

Member (J)

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